

Papers Laid on the Table of the House by Ministers/Members

Item No. 2, Shri Danve Raosaheb Dadarao.

? (Interruptions)

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सिंगरेनी कोलियरीज कंपनी लिमिटेड, कोथागुडम के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) सिंगरेनी कोलियरीज कंपनी लिमिटेड, कोथागुडम का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) कोयला मंत्रालय की वर्ष 2023-2024 की निर्गत-परिणामी अनुश्रवण रूपरेखा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9117/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, on behalf of Shrimati Anupriya Singh Patel, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2021-2022.

(ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2021-2022, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9118/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2021-2022, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2021-2022.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9119/17/23]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section 3 of Section 19 of the Foreign Trade (Development & Regulation) Act, 1992:-

(i) S.O.383(E) published in Gazette of India dated 24th January, 2023, notifying certain amendments in import policy condition of Urea [Exim Code 31021000] in the ITC (HS) 2022, Schedule-I (Import Policy).

(ii) S.O.678(E) published in Gazette of India dated 14th February, 2023, notifying certain amendments in import policy and policy condition of ITC (HS) Code 080280 of Chapter-08 and ITC (HS) Code 2106 90 30 of Chapter-21 of ITC (HS), 2022, Schedule-I (Import Policy).

(iii) S.O.796(E) published in Gazette of India dated 21st February, 2023, notifying certain amendments in import policy condition of Cashew Kernels (broken/whole).

(iv) S.O.679(E) published in Gazette of India dated 14th February, 2023, notifying certain amendments in Export Policy of Biomass.

[Placed in Library, See No. LT 9120/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKARAM JARDOSH): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2021-2022.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9121/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Jute Board, Kolkata, for the year 2020-2021, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Jute Board, Kolkata, for the year 2020- 2021.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9122/17/23]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, New Delhi, for the year 2020-2021, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, New Delhi, for the year 2020-2021.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 9123/17/23]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2020-2021, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2020-2021.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 9124/17/23]

(9) A copy of the Notification No. S.O.6172(E) (Hindi and English Versions) published in Gazette of India dated 30th December, 2022 making certain amendments in the Notification No. S.O.5421(E) dated 27th December, 2021 under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library, See No. LT 9125/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Statement regarding review by the Government of the working of the National Industrial Corridor Development Corporation, New Delhi, for the year 2021-2022.

(ii) Annual Report of the National Industrial Corridor Development Corporation, New Delhi, for the year 2021-2022, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9126/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I beg to lay on the Table a copy of Output-Outcome Monitoring Framework (Hindi and English versions) for the Scheme of the Department of Telecommunications, Ministry of Communications for the year 2023-2024.

[Placed in Library, See No. LT 9127/17/23]

? (Interruptions)

14.02½ hrs